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- (e) whether Government have pinpointed the responsibility of this bungling; and
 - ff) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTI LFZERS (SHRI RAMA CHANDRA RATH): (a) 28th June/1982.

- (b) The All India Silicate Manufacturers' Association (AISMA) had" offeied tO fake the Chemicals stock from State and Pharmaceuticals Corporation of India (now Chemical Division of State Trading Corporation of India) but the prices and other terms and conditions offered by AISMA were not acceptable to STC. The revised price was communicated to the STC by the Government on 28th June, 1982. The STC notified tenders in the. second week of July, 1982.
 - (c) 28th June, 1982.
- (d) Upto March, 1982 an expenditure of Rs. 51.31 lakh was incurred on godown rent, interest, insurance and administrative expenses.
- (e) and (f). The decision to import soda ash through STC was taken with a view to augmenting the availability of soda ash.

Creation of artificial scarcity of soda ash

, 486. DR. BHAI MAHAVIR:

SHRI SHRIDHAR WASUDEO DHABE:

SHRI LAKHAN SINGH: SHRI B. SATYANARAYAN REDDY;

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government's attention bas been drawn to a new_s item published in the Telegraph. Calcutta, dated the 2nd September, 1982 to the' effect that Tata Chemicals had halved its output of soda ash;
- (b) if so, what are the detailg in this regard;

- (c) whe'her it is not an attempt to ering about an artificial scarcity of the article; and
- (d) whether Government have advised oducers to reduce 'heir prices to March, 1979 level and produce to full capacity so that imports ^{air}e rendered unnecessary?

THE MINISTER OF STATE IN TIIE - MINISTRY OF CHEMICALS'AND "FER-TILIZERS (SHRI RAMA CHANDRA RATH): (a) Yes, Sir.

- (b) The total production of Soda Ash by M/s. Tata Chemicals Limited during theperiod from January to August. 1982 was 2,41,557 tonnes as against 2,58,726 fonne_s in the corresponding period of 1981. The production of the period from .January to August, 1982 is 17,169. tonnes less than that of the corresponding period of 1981.
- (e) Thi_s Ministry have not leceived any complaint/report about shortage of soda ash. There is no scarcity of soda ash due to both indigenous production and its import under Open General Licence.

" '(d)'No, Sir.

Production of household remedies by . foreign companies

- 487. DR. JOSEPH LEON D'SOUZA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 2524 given in the Rajya Sabha on the 9th August, 1982 'and state'.
- (a) what steps have been taken to restrict the foreign companies production for household remedies upto the licensed capacities and what is the connection between Regularisation and non-implementation of the decision of the New Drug Policy approved by Government:
- (b) whether there is a prohibition en expension or regularisation of capacities of housethold remedies in New Drug Policy for foreign companies; and
- (c) if so, what action has been taken to implement the decision of Government?